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Date: 05/11/2025

(2024) 02 NGT CK 0019

National Green Tribunal Principal Bench, New Delhi

Case No: Original Application No. 04 Of 2024

Dilip Dev APPELLANT

Vs

State of Madhya RESPONDENT

Pradesh

Date of Decision: Feb. 12, 2024

Hon'ble Judges: Prakash Shrivastava, CP; Dr. A. Senthil Vel, EM

Bench: Division Bench

Final Decision: Disposed Of

Judgement